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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. NO. 2374/93  
M.A. NO. 392/94

New Delhi this the 8th day of February, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN  
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

S/Shri

1. S. H. Jafri S/O Late M.A. Hussain,  
R/O 3400, Bagichi Achheji,  
Bara Hindu Rao, Delhi-110006.

2. S. S. Bhatnagar S/O Sukhbir  
Saran Bhatnagar,  
R/O 234, Farash Bazar,  
Shahdara, Delhi-32.

3. L. K. Sharma S/O Late Ramji Lal  
Sharma, R/O 10-A/16,  
Shakti Nagar, Delhi.

4. D. R. Chopra S/O Late R. C. Chopra,  
R/O B-5, Amar Colony, Lajpat Nagar,  
New Delhi - 110024.

5. M. L. Vijay S/O C. L. Vijay,  
R/O D-25, Vivek Vihar,  
Delhi. ... Applicants

By Advocate Shri M. K. Gupta

Versus

1. Union of India through  
The Secretary, Ministry of  
Home Affairs, North Block,  
New Delhi - 110001.

2. Govt. of National Capital  
Territory of Delhi through  
its Chief Secretary,  
5, Sham Nath Marg,  
Delhi - 110054.

3. Union Public Service Public  
Commission through its Secretary,  
Dholpur House,  
Shahjahan Road,  
New Delhi.

4. Shri M. N. Mathur S/O Shri  
L. N. Mathur,  
R/O S-III/543 A,  
R. K. Puram,  
New Delhi. ... Respondents

✓ By Sr. Standing Counsel Shri N. S. Mehta

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath —

In view of the order we have made in C.C. P. No. 296/93 in T.A. No. 1084/85, this original application does not survive, as the respondents have undertaken to make the general review of promotions, which we have recorded in the order made in C.C.P. 296/93. Adverting to the same, this application is disposed of as having become unnecessary. No costs.

*Arifolige*  
( S. R. Adige )  
Member (A)

*V. S. Malimath*  
( V. S. Malimath )  
Chairman

/as/